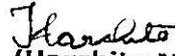


**OFFICE OF THE CHIEF JUDICIAL MAGISTRATE,  
CENTRAL DISTRICT, THC, DELHI.**

**ORDER**

In partial modification to Duty Roster of Evening Courts, Central District, Delhi, for the months of March and April-2026 and as approved by Ld. Principal District & Sessions Judge (HQs), Delhi, it is hereby ordered that the following Judicial Officers, Central District District, shall hold Evening Courts from 05:00 PM to 07:00 PM for the month of **March-2026** as under. Rest of the conditions shall remain unchanged.

Evening Court Numbers.	Name of Evening Court Judges	Room No.
Evening Court No. 3 (Central) (ECTC)	<b>Ms. Harshita Mishra, CJM.</b> (in place of Ms. Pooja Suhag, Reliever JMFC)	02
Evening Court No. 6 (Central) (ECTC)	<b>Sh. Sunil Khatri, Civil Judge-06</b> (In place of Ms. Sana Khan, Civil Judge-05)	11

  
**(Harshita Mishra)**  
Chief Judicial Magistrate  
Central District, THC, Delhi.

No. 1810-1836/CJM/Central/2026

Dated: 28-02-2026

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi  
(Through Ld. Principal District & Sessions Judge, (HQ), Delhi)
02. The Ld. Principal District & Sessions Judge, All District.
03. The Ld. Officer Incharge, Pool Car, THC, Delhi.
04. The Commissioner of Police, Delhi,
05. The Ld. CJMs, All District.
06. The Officer concerned with the request to send the name of staff/court staff alongwith details of days that they have attended/hold the Evening Court for the month of **March-2026** as per proforma, through their respective Court /office directly to the office of Ld. Principal District & Sessions Judge (HQ) so that payment of special allowances is not delayed.
07. The Secretary, Delhi Legal Service Authority, Central and West District, Delhi.
08. The Administrative Civil Judge, Central District, Delhi
09. The DCP (Central, North) Delhi (Through the office of the Commissioner of Police, Delhi.
10. The Director of prosecution, Delhi
11. The Sr. Accounts officer, Central and West District.
12. The AO (J)/Branch Incharge, Administration Branch, Computer Branch, General Branch, Care Taking Branch, Pool Car, THC.
13. The Officer Incharge, Computer Branch, with the request to depute sufficient staff for the smooth functioning of the Evening Courts, THC.
14. The Officer Incharge, Care Taking Branch, THC. Delhi with the request to depute sufficient staff for smooth functioning of the Evening Courts, THC.
15. The A. O. (J), Judicial Branch (Central & West District), THC, Delhi.
16. The AO (J)/Branch Incharge, CJM Office, West District, THC, Delhi.
17. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
18. The PRO/APRO, THC, PHC, KKD, Rohini, Dwarka & Saket Courts, Delhi.
19. The A.O. (J)/Incharge, Evening Court Cell/ CJM Office, THC. Delhi.
20. Audit and Fine Section, Accounts Branch, Central & West District, THC.
21. The Cashier, Cash Branch, Central & West District, THC, Delhi.
22. For uploading on LAYERS.
23. For uploading on centralized web-site through LAYERS.
24. PS to Ld. Principal District & Sessions Judge (HQ), Delhi.
25. Reader to CJM, Central & West District, Delhi.
26. Notice Board/Office file.

